

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 61(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016

NAME OF THE COMPANY: **Punjab State Power Corporation Ltd.**
Vs.
M/s. Panam Coal Mines Ltd& ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Amarhupta Ael.		Petitioner	
2.	Manish Jha Ael.		"	
3.	Divyam Agarwal Ael.		"	
4.	Rajat Khanna		"	
5.	Vinod S. Bhanadwaj		"	

1. Priyadarshi BANERJEE, ADV R2-6





ORDER

Learned counsel for the Respondent Nos.2 to 6 requests for further time to file reply. Let reply be filed within a period of three weeks with a copy in advance to the counsel for the petitioner. Rejoinder if any be filed within three weeks thereafter.

Interim arrangements made in the order dated 4.5.2016 shall continue to operate till further order

List on 31.8.2016 at 10.30 am.

SD I-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD I-
(S.K. MOHAPATRA)
MEMBER (T)

Dated: 08/07/2016
(Vidya)

सत्यापित प्रतिलिपि TRUE COPY

Deepak Persoia

दीपक परसोया / DEEPAK PERSOYA
न्याय पीठ अधिकारी / Bench Officer / DD
कम्पनी विधि बोर्ड / Company Law Board / NCLT
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

